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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CA/131/2016
NAME OF THE PETITIONER(S) : Fenner Conveyor Belting Pvt Ltd
UNDER SECTION : 2(41)

S.No.	Name (in Capital)	Represented by	Signature
1	N. SRIDHAR	Applicant pa	
	S. JEGAN	PCS MNO 8406 CP 9615	Shen

ORDER

PCS Shri N.Sridhar appearing on behalf of the petitioner present. Heard and order reserved.

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(Ch. Md. Sharief Tariq)
Member (Judicial)

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(K.Anantha Padmanabha Swamy)
Member (Judicial)